

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 122

CP No. 87/Chd/Pb/2019

IN THE MATTER OF:-

Mr. Harmohan Singh

...

Petitioner

Versus

M/s Piana Imports private limited

...

Respondent

Under Section: 271-273

Order delivered on 12.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 30.08.2024.

Sd/-

Court Officer